## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 2508

TO BE ANSWERED ON THE 09<sup>TH</sup> MARCH, 2021/ PHALGUNA 18, 1942 (SAKA)
STRENGTH OF IPS OFFICERS

2508. DR. G. RANJITH REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is true that as per the latest position, the sanctioned strength of Indian Police Service (IPS) officers in Telangana is 140 and there are 35 vacancies;
- (b) if so, the details thereof;
- (c) the efforts being made by the Government to fill up the 35 vacancies in a time-bound manner; and
- (d) the total number of IPS officers likely to be allotted to Telangana in this year's UPSC exam to bring down vacancies?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

- (a) to (b): As on 01.01.2020, the sanctioned strength of IPS officers in Telangana is 139 and 34 posts are lying vacant.
- (c): The vacancies in the service are caused due to factors such as retirement, resignations, death, removal from service etc. All these factors are recurring in nature and relative with the rate of recruitment. To fill up the vacancies of IPS officers, the batch-size of IPS (direct recruit) has been increased from 88 to 103 from Civil Services Examination (CSE), 2005, 130 from CSE, 2008, 150 from CSE, 2009 and 200 from CSE 2020.
- (d): 05 candidates have been allocated in IPS to Telangana cadre through Civil Services Examination (CSE) 2019.

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